



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 20/14	TP 56/16	Hearing	397/ 398	Manjunatha Dasap-pa & Anr. Vs. Trans- global Power Ltd. & 4 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	ARUN SRI KUMAR 9886720984 (KEYSTONE PARTNERS)	Respondents	
2.	NIKHIL JOY 8551967994 (Crest Law Partners)	Petitioner	

Counsel for petitioner is present. Counsel for respondent is present. Counsel for petitioner requested time to file rejoinder. Time granted as a last chance.

List it on 18.07.2017. No further adjournment will be granted.


MEMBER (J)


MEMBER (T)